

DIVISION BENCH

ITEM NO.103

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.16/ALD/2024

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 1st July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	RCB INFRACONS PRIVATE LIMITED V/S RCUBE INFRATECH PRIVATE LIMITED
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Vipin Kumar Kushwaha, Proxy for : *For the Operational Creditor*
Sh. Udai Chandani, Adv.

Sh. Shubham Agarwal, Adv. : *For the Corporate Debtor*

ORDER

Ld. Counsels representing the parties are present physically.

- 1.** Ld. Counsel representing the Corporate Debtor seeks three weeks time to file the reply.
- 2.** Let the same be filed within the aforesaid stipulated period by serving an advance copy to the other side. This would be last opportunity to the Corporate Debtor for filing reply. Rejoinder if any required to be filed, may be filed by the Operational Creditor after receipt of the reply, preferably before the next date of hearing.
- 3.** Let the matter be adjourned for further hearing on 31st July, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

1st July, 2024

Kavya Prakash Srivastava
(Stenographer)